



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD
2 CRL.A(J)/124/2023 9 Y 7 M 7 D :	BISWAJIT KAPALI @ KUTON Versus THE STATE OF ASSAM	MS MEGHALI BARMAN (AMICUS CURIAE)	PP, ASSAM
3 Review.Pet./72/2024	M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	DY.S.G.I.
4 Review.Pet./88/2024	RITA BEYPI Versus MANTU MEDHI AND 5 ORS	MR H K DAS MR N K SARMA	SC, HIGHER EDU MR A C BORBORA (R-6) MR. R M DEKA(R-1) MR. M SMITH(R-6) MS N MAHANTA(R-1) N GAUTAM(R-1) N GAUTAM(R-1) MR. U SAIKIA(R-6)
WITH			
5 Review.Pet./87/2024	RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR N K SARMA	SC, HIGHER EDU MR. R M DEKA(R-6) MS N MAHANTA(R-6) N GAUTAM(R-6)
6 Cont.Cas(C)/697/2024	ABHIGYAN RAJ DUTTA Versus P.R. GHARPHALIA AND 2 ORS	MR MINTU SAIKIA MS R DUTTA	
7 WP(C)/5317/2024	MOHAN DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR. U SARMA MR P BORAH MR P P PHUKAN	GA, ASSAM
8 WP(C)/1201/2025	SRI SRIMAL SARKAR Versus THE UNION OF INDIA AND 8 ORS.	MR S C PANDIT MD S ULLAH	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025
16)	MR. S SINHA	15-05-2025	To	23-05-2025
17)	JYOTISH DAS	16-05-2025	To	16-05-2025



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/4061/2017	MANOJ DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DEV MS.N DEB MS.P DEB	MS. N SHYAMAL (R4) GA, ASSAM MR. U K NAIR (R4) MR. A CHETRY (R4) MR A SHARMA (R4) MR. M P SARMA (R4)
2 WP(C)/4524/2017	ALL ASSAM B.ED. COLLEGE PRINCIPALS AND TEACHERS ASSOCIATION and ANR. Versus THE UNION OF INDIA and 2 ORS.	MR.C BARUAH MR.R K TALUKDAR MS.R AKHTAR MR.R BORO	MR. S SINHA MR. S S ROY (SC, NCTE) ASSTT.S.G.I.
3 WP(C)/6125/2017	DAMODAR BHUYAN Versus GAUHATI UNIVERSITY and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, G U
4 WP(C)/334/2022	JAHIRUL ISLAM AND ANR. Versus THE COMMISSIONER AND SECRETARY AND 10 ORS.	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU GA, ASSAM K ZAMAN (r-9)
5 WP(C)/551/2022	GREATER LANKA TRUCK OWNERS ASSOCIATION, LANKA Versus THE STATE OF ASSAM AND 8 ORS.	MS H KALITA MR P K KALITA	GA, ASSAM SC, FINANCE SC, K A A C
6 WP(C)/781/2022	CHANDAN JYOTI DEKA Versus THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	
7 WP(C)/4581/2022	DULAL KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS	GA, ASSAM MR B CHOUDHURY (R-6) SC, EXCISE DEPTT.
8 CRP(IO)/67/2023	SANJIB DEY AND ANR Versus MUBASIR JAHAN AND 15 ORS.	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	

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COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1	Cont.Cas(C)/283/2024	A S ENTERPRISE Versus CHANDAN SARMA AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
2	Cont.Cas(C)/589/2024	SHAIKUL ISLAM MONDAL Versus SMTI. SURANJAN SENAPATI, ACS AND 2 ORS.	MD H R AHMED MR J I MONDAL MR J ISLAM	MR. M HUSSAIN (R-3) MR. R I MONDAL(R-3) MR A.K. MOLLAH(R-3)
3	Cont.Cas(C)/700/2024	AJIT KUMAR SHARMA Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR F U BARBHUIYA MS S DAS	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR. P K BORAH(R-1)
4	WP(C)/1056/2025	KANGKAN PATHAK Versus THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.

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